

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1311

ANSWERED ON:05.03.2013

OLD AGE HOMES

Dubey Shri Nishikant ;Pandey Saroj;Singh Shri Ijyaraj ;Singh Shri Pradeep Kumar;Singh Dr. Sanjay;Thakor Shri Jagdish

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the norms/guidelines laid down by the Government for construction of old age homes and the number of such old age homes being maintained in different States of the country, State/UT-wise;
- (b) the number of old age homes constructed and the funds sanctioned, released and utilised for the purpose during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government proposes to enhance the financial allocation to the States for setting up of more old age homes;
- (d) if so, the details thereof; and
- (e) the details of ongoing projects along with the time by which these are likely to be completed and made functional, State/UT-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (e) There is no scheme of providing assistance for setting up/construction of old age homes. Under the Ministry's Scheme of Integrated Programme for Older Persons, financial assistance is provided to NGOs, Panchayati Raj Institutions, Local Bodies and Government Institutions like Nehru Yuva Kendra Sangathan (NYKS) based on the recommendation of the State level Grant-in-aid Committee for, inter-alia, running and maintaining old age homes.